

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 346/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Reliance E-Vision.com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Counsel Sidharth  
Samantaryay a/w  
Nirali Chopra  
i/b Junnarkar  
& Associates

Petitioner Company

*(Signature)*

**COMMON ORDER**

TCSP No. 342/230-232/NCLT/MB/MAH/2017  
TCSP No. 343/230-232/NCLT/MB/MAH/2017  
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TCSP No. 347/230-232/NCLT/MB/MAH/2017

Petition allowed, vide separate Orders.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)